

**Seventeenth Loksabha**

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**Title: Regarding release of funds for hosiery industry, infrastructure development etc in Tamil Nadu.**

**SHRI K. SUBBARAYAN (TIRUPPUR):** Hon Chairman Sir, Vanakkam. In our county MSMEs which provide a good number employment are in a dying state. Hosiery Industry is very much affected in Tiruppur district of my constituency. Almost 30 per cent of them have been closed due to the wrong economic policies of the Union Government. Remaining 70 per cent of this Industry is in critical condition facing difficulties. I wish to state the policies of the present Government should be changed. Tiruppur is producing and supplying garments including T-shirts for use in India and for exporting to almost all the countries in the five continents of the world. But the Union Government is importing T-shirts from Bangladesh. The Union Government has not even understood the internal situation in our country. They are not even bother about the domestic production whereas they are interested in importing from a foreign country. Union Government has not understood the seriousness of this matter. In order to protect the Knitwear Industry of India which is importing all the world countries Every year through this knitwear industry Indian Government earns many thousands of Crores of foreign exchange. I urge upon the Union Government that a sizeable portion of the foreign exchange generated by this knitwear industry should be allocated of improving the infrastructure of Tiruppur city and Tiruppur district. Similarly a special fund should be allocated for Tiruppur, as it is earning foreign exchange to our country besides providing employment to many thousands of people belonging to north India. Tiruppur is also providing employment to several thousands of people belonging to the southern districts of Tamil Nadu. Whether the Union Government is concerned about Tiruppur or not? Whether the Union Government has the responsibility to protect Tiruppur or not? Union Government is not at all bothered about protecting and developing Tiruppur which provides ample employment to a sizeable population of our country. I urge that the Union Government should have to show more concern towards Tiruppur. Road infrastructure and connectivity have to be improved in Tiruppur as thousands of foreigners pay visit to this place. Traffic congestion is also causing problem. Roads have to be upgraded. I urge that a special fund of Rs 250 Crore should be allocated by the Union Government for providing and expanding a better infrastructure in Tiruppur. GST dues for Tamil Nadu are to be released soon. This Union Government is ruling under the motto "Satyameva Jayate" – "Truth alone triumphs". It is favouring the States ruled by them with more allocation of funds. Whereas there is less allocation of funds to the opposition ruled States in the country. This is injustice. You are preaching justice to all. But you act shows you are partial. I therefore urge upon you for releasing adequate funds for meeting the demands of Tamil Nadu. Thank you.